

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 708 of 2020

IN THE MATTER OF:

M/s. IDBI Capital Markets & Securities Ltd.

...Appellant

Versus

M/s. JBF Petrochemicals Ltd.

...Respondent

Present:-

For Appellant: Mr. Ankit Acharya, Advocate

For Respondent: Ms. Shilpa and Mr. Shikhil Suri, Advocates.

O R D E R
(Virtual Mode)

10.12.2020 Joint prayer was made that in terms of Order dated 20.11.2020 there is some possibility of settlement in this matter between the parties and the process is going on and the prayer was made to adjourn this case. Prayer allowed.

List the Appeal 'For Admission (After Notice)' on **09th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

RN/nn